

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.5/2012 in
Petition(s) for Special Leave to Appeal (Civil) No(s).17724/2012

(From the judgement and order dated 09/05/2012 in WP No.3102/2012
of The HIGH COURT OF BOMBAY)

PRAVEEN VIJAYKUMAR VEDPATHAK & ANR Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

(for stay)

Date: 27/06/2012 This IA in Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
[VACATION BENCH]

For Petitioner(s) Mr. Nitin Kumar Gupta, Adv.
Ms. Kusum Chaudhary, Adv. (Not present)

For Respondent(s) Mr. Chinmoy Khaladkar, Adv.
Ms. Rekha Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this application for stay on 28.06.2012.

(Parveen Kr. Chawla)
Court Master

(Renu Diwan)
Court Master